

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 17th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	M/s Najeeb Usman Khan	
2	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No. 1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	
3	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna S Vs UCO Bank	Mr. V Venkata Sivakumar	
4	Comp App (AT) (CH) No. 86/2023	V Sundar Vs The Registrar of Companies	Mr. Rahul Balaji	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Res App No. 02/2023 in TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 228/2021 (CA (AT) (Ins) No. 337/2020)	M/s Sagaya Annai Associates, A Registered Partnership Firm Vs Store N Move Pvt. Ltd.	Mr. Mohit D Ram	
7	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	V. K. Shetty Vs Kavitha Surana	Mr. CS K Gaurav Kumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
9	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. V Shankar, RP/R4
10	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr. J Narayanaswamy	
11	Comp App (AT) (CH) (Ins) No. 262/2023	John Joseph PA Vs CA Jasin Jose & 2 Ors.	Mr. Vinay Mathew Joseph	
12	Comp App (AT) (CH) (Ins) No. 273/2023 For Stay IA No. 844/2023 Delay in refiling IA No. 1010/2023	V.K. Abdul Rahim Vs CA Jasin Jose & 6 Ors.	Mr. Babu Karukapadath	

13	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
14	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
15	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2
16	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
17	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
18	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	TA (AT) No.109/2021 (CA (AT) No.151/2019) IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
20	TA (AT) No.110/2021 (CA (AT) No.153/2019) IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
21	TA (AT) No.113/2021 (CA (AT) No.200/2019) IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
22	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
23	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix ARC Private Limited Vs Balakrishnan Venkatachalam & Anr.	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
24	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
25	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani WITH	Mr. Edward James	Mr. Sumesh Dhawan

26	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
27	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
28	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergenc Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
29	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
30	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
31	Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Ms. Aiswarya James	Mr. Anil D Nair- R1, R2-R7 SVJS Associates- R8, R10
32	Comp App (AT) (CH) (Ins) No. 107/2022	Late Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
33	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthivel- R4
34	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K

35	Com App (AT) (Ins) No.106/2023 Leave to file IA No.388/2023 For Stay IA No.389 & 390/2023 For Urgent Listing IA No. 479/2023	Mr. GVBR Reddy Vs Mr. Maligi Madhusudhana Reddy & 2 Ors.	Mr. Vikas Bhurat Jain	Mr. Ujjwal Jain- R1 Mr. Venkateshwar Rao- R2
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Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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